

The motion was adopted.

16.01 hrs.

CINE-WORKERS WELFARE CESS BILL,
AND
CINE-WORKERS WELFARE FUND BILL

Clauses 2 to 11 were added to the Bill.
Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI VEERENDRA PATIL: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

MR. CHAIRMAN: Now we take up items 11 and 12 together. The hon. Minister.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to move:*

"That the Bill to provide for the levy and collection of a cess on feature films for the financing of activities to promote the welfare of certain cine-workers and for matters connected therewith or incidental thereto, be taken into consideration."

16.00 hrs.

MOTION RE. SUSPENSION OF PROVISO TO RULE 66.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to move:

"That this House do suspend the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Cine-workers Welfare Cess Bill, 1981 and the Cine-workers Welfare Fund Bill, 1981."

MR. CHAIRMAN: The question is:

"That this House do suspend the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Cine-workers Welfare Cess Bill, 1981 and the Cine-workers Welfare Fund Bill, 1981."

The motion was adopted.

I also beg to move:*

"That the bill to provide for the financing of activities to promote the welfare of certain cine-workers, be taken into consideration."

SHRI MOOL CHAND DAGA (Pali): The Minister does not want to say anything?

MR. CHAIRMAN: If you like, you may say.

SHRI VASANT SATHE: Sir, before I indicate the main aspects of the Bills, I would like to mention briefly, why these Bills are being brought. As the House may be aware, at present, welfare measures to meet the needs of indigent cine artistes are not available. According to the Working Group on National Film Policy, which was set up by my Ministry to go into various aspects of an integrated film policy in depth, the number of people employed in the Film Industry is of the order of about 3.5 lakhs. Out of this, nearly 60 per cent of the workers are employed in exhibition sector and the rest in the production and distribution sectors. Majority of the persons in the production sector are